

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 13th April, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No. 97/2015.	Rajpal & Ors. Vs. State of Haryana & Ors.	Mr. Vikarm Punia, Adv. For the Applicant.	
2.	Appeal No. 18/2015 & M.A.No.308/2015.	Deepak Kr. Rai Vs. State of U.P. & Ors.	Mr. Deepak Kr. Rai, Appellant in Person.	
FOR COMPLETION OF PLEADINGS				
3.	Appeal No.12/2015 & M.A.No.142/2015.	Haryana SPCB Vs. M/s Elite Homes Pvt. Ltd. (M2K County)	Mr. Anil Grover, AAG, Haryana For the Applicant. Mr. Sumesh Dhawan and Ms. Tanya Baranwal, Advs. For R-1.	
4.	Appeal No. 13/2015 & M.A.No.160/2015.	Haryana State Pollution Control Board Vs. M/s Anant Stone Crushers & Ors.	Mr. Anil Grover, AAG, Adv. For the Appellant. Mr. Jasvinder Singh, Adv. For R-1 & 2.	
FOR HEARING				
5.	M.A.No.900/2014 in Original Application No. 173/2013.	Anil Kumar Nanda & Anr. Vs. MoEF & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Advs. For the Applicant in M.A.No.900/2014. Mr. Vikas Malhotra, Adv. For R-1. Mr. Amar Gupta, Mr. Mayank Mishra and Ms. Vandana Anand, Advs. For R-2. Mr. A.K. Panda, Sr. Adv, and Mr. S. Panda, adv. For R-3 & 4. Ms. Kankana Arandhara, Adv. For R-18. Ms. Yogmaya Agnihotri, Adv. For R-6 CECB. M/s. Corporate Law Group, Kankan for State of Assam.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in